

**CUSTOMS EXCISE & SERVICE TAX APPELLATE TRIBUNAL
BANGALORE
COURT NO.**

Appeal Nos. E/20485/2018, E/20494/2018

**Jayhind Engineering
Fluid Dynamics Pvt. Ltd.**

Appellant

Vs.

**Commissioner Of Central Tax And Central
Excise, Belgaum**

Respondent

Present for the Appellant : None

Present for the Respondent : Mrs. Kavita Podwal, Superintendent (AR)

Date of Decision: **19/07/2019**

ORDER

Order pronounced. Matter is remanded for fresh consideration.

**(S.S GARG)
JUDICIAL MEMBER**

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